

(e) The Ministry of Health & Family Welfare has already requested the Department of Pharmaceuticals, the administrative Department of the Drug Price Control Order (DPCO), 1995, to bring all medicines in the National List of Essential Medicines, 2011 within the purview of the price control of the DPCO.

Setting up of AIIMS-like institute under PMSSY

557. SHRI BIRENDER SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) has two components in the first phase;
- (b) whether the AIIMS-like institutions in 6 States have been set up; and
- (c) whether it is also a fact that upgradation work in the second component was to be completed by 2011-12?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) The six AIIMS like Institutions are in the process of being set up. However, the academic session for MBBS course at these Institutions is scheduled to start from September 2012.

(c) Yes.

Sale of fake drugs

558. SHRI SHYAMAL CHAKRABORTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the US Food and Drugs Administration (FDA) has recently issued warning on fake Tamiflu, Alii, Surgical mesh and Glucose test strips in the USA;
- (b) whether these medicines and medical aids are in use in India; and
- (c) if so, the steps being taken to save patients from use of counterfeit medicines and medical aids?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The office of the Drugs Controller General (India) has